

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:1739

ANSWERED ON:30.07.2015

Funding Pattern under NRDWP

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Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the funding pattern between Union and State Governments under National Rural Drinking Water Programme (NRDWP);
- (b) whether the Union Government has curtailed the funds under NRDWP;
- (c) if so, the percentage of the curtailment of funds along with the reasons therefor, State/UT-wise;
- (d) whether the Union Government has conducted any study on the impact of funds curtailment under the scheme and if so, the details thereof; and
- (e) the extent of impact on Swachh Bharat Mission (SBM) owing to curtailment of funds in NRDWP?

Answer

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAM KRIPAL YADAV)

(a) As per Guidelines of National Rural Drinking Water Programme (NRDWP), the funding pattern between Union and State Government at Central Level is as under:-

Components of NRDWP Purpose Distribution of
State NRDWP

allocation Center-State

Sharing pattern

Coverage For providing safe and adequate drinking water supply to unserved, partially served and slipped back habitations 47%
90:10 (for NE

States and J&K)

50:50 (for other States

Quality To provide safe drinking water to water quality affected habitations. 20%

Operation and

Maintenance

(O & M) For expenditure on running, repair and

replacement costs of drinking water supply projects. 15% Maximum

Sustainability To encourage States to achieve drinking water security at the local level through sustainability of sources and systems.
10% Maximum 100:0

Support Support activities like WSSO, DWSSM, BRCs, IEC, HRD, MIS and computerisation, R&D etc. 5 % 100:0

Water Quality

Monitoring and

Surveillance For monitoring and surveillance of water quality in habitations at field level and for setting up, upgrading laboratories at
State, district and sub-district levels. 3% 100:0

Total 100 %

(b) & (c) Yes Madam, the budget of NRDWP has been curtailed by Union Government by 72% in view of enhanced devolution of net tax revenue under 14th Finance Commission to the States from 32% to 42%. The curtailment of funds have resulted in proportionate decrease in allocation of funds to all States.

(d) No Madam. However, the matter has been taken up with the Ministry of Finance and proposal has been submitted for total allocation of Rs. 10,000 Crore in Supplementary demand stage.

(e) There is no direct impact of funds curtailment under NRDWP on Swachh Bharat Mission (Gramin).